

ITEM NO.34

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 21346/2022

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN VIDYALAYA SONAKPUR HARTHALA &
ORS. Respondent(s)

(**ONLY SLP (C) NO. 21346/22 TO BE LISTED BEFORE THE LD. REGISTRAR
COURT**)

Date : 17-07-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Harish Pandey, AOR

For Respondent(s)

Ms. Kiran Ahlawat, AOR
Mr. Ashwani Kumar Upadhyay, Adv.

Mr. Shashank Singh, AOR
Mr. Mukesh Verma, Adv.
Mr. Vikas Nautiyal, Adv.

Mr. A.k. Yadav, Adv.
Mr. Kedar Nath Tripathy, AOR
Mr. Dharmila Yadav, Adv.
Mr. Arun Yadav, Adv.
Mr. Anil Kumar, Adv.
Mr. Amit Khanna, Adv.
Mrs. Ranjana Pathak, Adv.
Mrs. Rumi Chandra, Adv.

Mr. Pushkar Anand, Adv.
Mr. Rajesh Kumar Pandey, Adv.
Mr. S. R. Setia, AOR

Mr. Prashant Shukla, Adv.
Mr. Suyash Srivastava, Adv.
Mr. Giridhar Upadhyay, Adv.
Mr. Satyajeet Kumar, AOR

contd...

Mr. Amrendra Kumar Mehta, AOR

Mr. Prashant Shukla, Adv.

Mr. Suyash Srivastava, Adv.

Mr. Giridhar Upadhyay, Adv.

Mr. Satyajeeet Kumar, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent Nos.1 to 9 have filed counter affidavit.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar